

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-20-2020

MR. DIXON CYRIL VAZ & ORS. **Petitioners.**

Versus

STATE OF GOA & ORS., **Respondents.**

Mr. C. A. Ferreira with Mr. D. Zhaveri, Advocates for the Petitioners.

Mr. Devidas J. Pangam, Advocate General with Ms. Ankita Kamat, Additional Government Advocate for the Respondents no. 1 to 3.

Mr. Pravin Faldesai, Assistant Solicitor General of India, for Respondents no. 4 and 5.

Coram : M. S. SONAK

Date : 19th May, 2020.

P. C.:

Heard Mr. Ferreira alongwith Mr. Zhaveri for the Petitioner, learned Advocate General appears for Respondent no. 1, 2 and 3, Mr. P. Faldesai, learned Assistant Solicitor General of India appears for Respondent no. 4 and 5.

2. The concerned Respondents to file a response to the issues raised in this Petition by 08.06.2020. Rejoinder, if any, to be filed within one week thereafter.

3. Stand over to 15.06.2020.

M. S. SONAK, J.

msr.